

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1712**  
TO BE ANSWERED ON 28.12.2017

**SHORTAGE OF FARM LABOURERS UNDER MGNREGS**

**1712. SHRI BAIJAYANT JAY PANDA:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) has led to a supply crunch of farm labourers in some States;
- (b) if so, the details thereof, State-wise;
- (c) whether the Government has taken any steps to ensure balanced supply of labourers to all sectors; and
- (d) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT**  
**(SHRI RAM KRIPAL YADAV)**

(a) to (d): Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) is a demand driven wage employment programme. MGNREGS provides livelihood security i.e., fall back option for livelihood for the rural households when no better employment opportunity is available. The Act guarantees 100 days of wage employment to any willing rural household in a financial year. An additional 50 days are provided over and above 100 days in the notified drought affected areas. Members of the household are free to avail wage opportunity under MGNREGS or other available employment opportunities. The demand and supply of labour for various sectors of the economy depend upon several factors like wage rates, economic prospects, absorption capacity, regional and climatic conditions, demographic profile of the work force etc.

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